

SUPREME COURT OF INDIA
(RECRUITMENT CELL)

F.No./AOR Exam./Dec/2021
New Delhi, October 30, 2021

NOTICE

It is hereby notified for information of all concerned that the Competent Authority, after taking into consideration the requests received from various quarters as also the unprecedented situation witnessed due to COVID-19 pandemic, has been pleased to direct that the judgments of 64 Leading Cases, along with their respective head-notes, prescribed in the syllabus for Paper-IV of the Advocates-on-Record Examination, be uploaded at one place on the website of the Registry.

Accordingly, in compliance with the aforesaid directions, the judgments of 64 Leading Cases, along with their respective head-notes, prescribed in the syllabus for Paper-IV of the Advocates-on-Record Examination have been uploaded on the website of the Registry under the dedicated tab of 'AOR Examination'.

sd/-

(Rajesh Kumar Goel)
Registrar & Secretary,
Board of Examiners,
AOR Examination

Copy to:

1. The Hony. Secretary, Supreme Court Bar Association.
2. The Hony. Secretary, Supreme Court Advocates-on-Record Association.